

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

(12)

OA 2121/2000

New Delhi, this the 8th day of April, 2002

Hon'ble Dr. A.Vedavalli, Member (J)  
Hon'ble Shri Govindan S.Tampi, Member (A)

Kuldeep Kaul  
Technical Officer 'A'  
273, Pocket-II, Mayur Vihar  
Phase-I, New Delhi - 110 091.

...Applicant

(By Advocate Shri S.K.Sinha)

V E R S U S

UNION OF INDIA : THROUGH

1. Secretary  
Ministry of Science and Technology  
Anusandhan Bhawan  
New Delhi - 110 001.
2. Council for Scientific Industrial Research  
through its Director General  
Anusandhan Bhawan, Rafi Marg,  
New Delhi - 110 001.
3. Director-in-Charge  
National Institute of Science Communication  
Dr. K.S.Krishnan Marg  
New Delhi - 110 012.

...Respondents

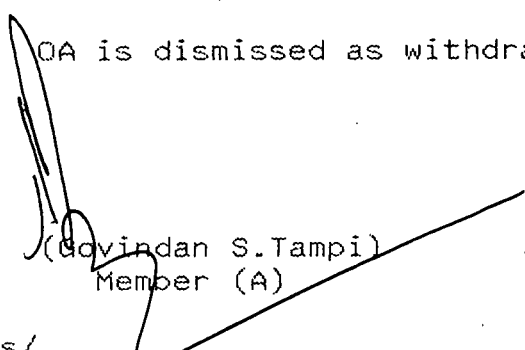
(By Advocate Ms. K.Iyer)

O R D E R (ORAL)

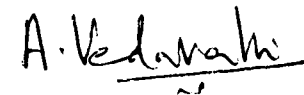
By Hon'ble Dr. A.Vedavalli, Member (J)

Learned counsel for the applicant seeks  
permission to withdraw this OA. Permission Granted.

OA is dismissed as withdrawn.

  
(Govindan S.Tampi)  
Member (A)

/vks/

  
(Dr. A.Vedavalli)  
Member (J)